

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

24. Company Appeal/21/2024

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 24.06.2024**

NAME OF THE PARTIES:- Sourish Trading Private Limited
V/s
Registrar of Companies

Section: 252(3) of Companies Act, 2013

ORDER

CS Mr. Ashish O. Lalpuria appeared for the Petitioner/Applicant. Mr. Shivraj C. Ranjeri, RoC, Mumbai appeared through VC. Heard, and **Reserved for Orders.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

SALAM

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)